

**STATEMENTS OF THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI LALHMING LIANA (Mizoram): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

Final Action Taken by the Government on the recommendations/observations contained in Chapter-1 of the Twentieth Report (Fourteenth Lok Sabha) -- "Reservation for and employment of Scheduled Castes and Scheduled Tribes in All India Institute of Medical Sciences including reservation for Scheduled Castes and Scheduled Tribes in admission therein"; and

Final Action Taken by the Government on the recommendations/observations contained in Chapter-1 of the Second Report (Fifteenth Lok Sabha) -- Situation arising out of the employment secured on the basis of false caste certificates.

**ACTION TAKEN STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON LABOUR**

SHRI MOHD. ALI KHAN (Andhra Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the statement showing further action taken by the Government on the recommendations/observations contained in Fifteenth Report (Fifteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Labour on the recommendations contained in Eleventh Report (Fifteenth Lok Sabha) on Demands for Grants for the year 2010-11 of the Ministry of Textiles.

STATEMENTS BY MINISTERS

**Status of implementation of recommendations contained in the
Ninety-Seventh report of the Department-related Parliamentary
Standing Committee on Commerce**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I beg to make a statement regarding Status of implementation of recommendations contained in the Ninety-seventh Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2010-11) pertaining to the Department of Industrial Policy and Promotion.